BENCH-I

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P. No. 24/KB/2016 IA-194/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th October 2017, 10.30 A.M.

Name of the Company		Ajit Ranjan Roy & Ors -Vs-		
		Arya Estate Managemen	t (P) Ltd & Ors.	Ust un 1442-2
Under Section		241-242		
		O & M		
SI. No.		nation of Authorized ative (IN CAPITAL	Appearing on behalf of	Signature with date
IVO.		ETTERS)		uate
1		TURN SERVICE CONTRACTOR		
1		kerta motra, A.		H
2.	PATITAP	ABAN BISHWAL, A	du ( f.3,4,68)	
0		MALLING ALL		22/19/19
3.	KULDIA	MACUK, Adv	+12 20	
	a satrant	co Banezo, Bare small	d land	1- State
1-	MARCO	Small	to polosol	12 27/19/2
	11 T 1/	chang, Har	94	27/19/
2	No.1 C	afong chousey	AW /	
3	- 140.80	A GC C		
y	S-M Cry	bla, 5-3		
				De la companya della companya della companya de la companya della
	V C	1 at 1 Harris	1 Pelatian	7
7	, Iu. sa	heil Haque		27/10/1
2	. Mr. A	. K. Speedly	7 )	,
		(A	da)	

27-10-2017 – CP No. 24/KB/2016-IA 194/KB/2017 – Ajit Ranjan Roy & Ors Vs. Arya Estate Management(P) Ltd. & Ors.

## ORDER

The Ld. Counsel for the petitioner and the Ld. Counsel for the respondent(s) are present.

The matter could not be heard due to paucity of time.

List on 14-12-2017 for argument.

Sd

(Jinan KR) Member(J) Sd

(Vijai Pratap Singh) Member(J)